NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

IT DICATION NUMBER

PETITION NUMBER

: CP/5/2018

NAME OF THE PETITIONER(S)

: HEMCURE PHARMACEUTICALS PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. B. Sara Hbah

Represent

low Per Ro

B. Lath

2. S.a. Duramouru

POVOCOGE

PEDINONE

ORDER

Counsel for petitioner present. Representative of ROC present and prayed for time to file report. Time is enlarged at request. Put up on 22.01.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANĀBḤĀ SWAMY)

Member(Judicial)

bc